

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 423**  
**IA/2876/ND/2023, IA-255/ND/2023, IA-4005/ND/2022, IA/5515/ND/2023 IN**  
**IB/1053/PB/2020**

**IN THE MATTER OF:**

Citron Strategies Pvt Ltd	...	Applicant
Versus		
Leading Hotels Ltd.	...	Respondent

**Under Section 7 of (IBC) CIRP.**

**Order delivered on 25.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Swaralipi Deb Roy in IA 255/2023, Adv. Abhishek Sharma in I.A 2876 of 2023, Adv. Sumant Batra, Adv. Neeha Nagpal, Adv. Nidhi Yadav, Adv. Sarthak Bhandari, Adv. Vaidehi Gulati, Adv. Akash in IA- 5515/2023
For the Respondent	:	
For the UV Asset	:	Adv. Mallika Joshi
For the RP	:	Adv. Satyam Dwivedi, Adv. Nipun Kumar, Adv. Sapan Mohan Garg

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.04.2024**.

**Sd/-**  
**(Court Officer)**